

MECHANIC (TURNER), DELHI MILK SCHEME, RECRUITMENT RULES, 1997

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SCHEDULE 1 :-

MECHANIC (TURNER), DELHI MILK SCHEME, RECRUITMENT RULES, 1997

G.S.R. 236, dated 28th April., 1997.- In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Mechanic (Turner) in the Delhi Milk Scheme under Ministry of Agriculture, (Department of Animal Husbandry and Dairying) namely: -

1. Short title and commencement :-

(1) These rules may be called the Mechanic (Turner), Delhi Milk Scheme, Recruitment Rules, 1997.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of the posts, classification, scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, other qualifications, etc. :-

The method of recruitment, age-limit, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualifications :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government, may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reason to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

Name of the post.	No. of posts.	CLASSIFICATION	Scale of pay.	Whether Selection post or non-selection post.	Age-limit for direct recruits.
1	2	3	4	5	6
Mechanic (Turner).	1 (one) (1997).	General Central Service, Group 'C' Non-Ministerial.	2 Rs. 1300-30-1560-EB-40-2040.	Not applicable.	18-35 years (Relaxable for Govt. servants)

					upto 5
					years)
Whether be	Educational and	Whether age	Period of pro		Method of recruit-
enefit of ad	other qualifica	and educa	bation, if any.		ment - Whether by
ded years of	tions retired	tional quali			direct recruitment
service ad	for direct re	fications			or by promotion or
missible un	cruits.	prescribed			by deputation/
der rule 30		for direct re			transfer and per-
of the C.C.S.		cruits will			centage of the
(Pension)		apply in the			vacancies to be
Rules, 1972.		case of pro-			filled by various
		motees.			methos.